

OA 551/05

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ORDER DATED: 20.03.2006

Heard Mr. Biswabihari Mohanty, Ld. Counsel appearing for the Applicant and Mr. Bimbisar Dash, Ld. Addl. Standing Counsel appearing for the Respondents.

By filing a Memo dated 20.03.06, the Applicant has expressed his desire to withdraw this O.A 551/05 filed under Section 19 of the Tribunal's Act 1985. Having heard Counsels for both the parties to the prayer to withdraw this O.A 551/05 is hereby allowed.

As a consequence this O.A 551/05 stands dismissed being withdrawn.

Send copies of this order to the Applicant and the Respondents and free copies of this order be handed over to the Counsels appearing for both the parties

Jorard
20/03/06

MEMBER (JUDICIAL)